

**CBI No. 341/19**

**CBI VS. MONISH MALHOTRA & ANR.**

**26.08.2020.**

**Matter has been taken up through video conferencing hosted by Sh. R. C. Verma, Reader of this Court pursuant to the directions received from the Hon'ble High Court vide Order Nos. 26/DHC/2020 dated 30.07.2020 & 322/RG/DHC/2020 dated 15.08.2020.**

Present: Sh. Om Prakash Ld. PP for CBI.

A-1 along with Sh. Ajit K. Singh Advocate.

A-2 along with Sh. Ashish Garg Advocate.

Replies to the two other applications of A-1 have been filed by Ld. PP for CBI through email. Reader is directed to supply the copies of the same to the Ld. Counsel for the accused persons on their email addresses.

Ld. Counsel for A-1 seeks adjournment for addressing the arguments on the above said applications.

On the request of the Ld. Counsel for A-1, let the matter be fixed for arguments on two applications of A-1 on **03.09.2020**.

This order be uploaded by the Reader on the official website.

(AMIT KUMAR)  
Special Judge, PC Act, CBI-04,  
RADDC/ND/26.08.2020